IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CA(CAA)-101(PB)/2017

IN THE MATTER OF:

Aster Hotels & Resorts Pvt. Ltd. And PRN Management Services Pvt. Ltd.

.....Petitioner

SECTION:

UNDER SECTION 230 of the Companies Act, 2016

:

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

Mr. Palash Agarwal & Mr. Harshit Agarwal, Advocates

For the Respondent(s)

ORDER

Order reserved

(CHIEF JÚSTICE M.M. KUMAR)

(DEEPA KRISHAN) (MEMBER TECHNICAL)

29.08.2017 Vineet